1		2	3
Daman & Diu	23.1		22.4
Southern Region	89.1		87.4
Andhra Pradesh	86.0		87.1
Karnataka	97.1		91.0
Kerala			64.0
Tamil Nadu	101.2		99.4
Lakshadweep	18.2		16.2
PON dicherry	55.8		57.4
All India	65.4	1	65.8
Reduction of Official Control on		quarters for clearing applications has l	

defined in the export policy for the first time. Procedure for export of goods for exhibition purpose has been simp-plified to facilitate better marketing of Indian merchandise abroad. The exporters of Machinery and equipments have been allowed to export spares on more liberal basis.

## Role of Asian Development Bank in the Economic Development of Asia Pacific Region

1896. SHRI SANTOSH BAGRODIA : Will the Minister of FINANCE be pleased to state:

(a) what will be the role of the Asian Development Bank in the economic development of the Asia Pacific Region in the next three years;

(b) whether the Bank is politicising its operations in violation of its charter ; and

(c) if so, what are the details in this regard ?

DEPUTY MINISTER THE IN THE MINISTRY OF FINANCE ANIL SHASTRI) (SHRI (a) • During 1990. the Bank intends lending expanding its to the infrastructure social sector; examining the impact of its lending programme, paying special attention to the employment

1895. SHRI SANTOSH BAGRODIA : Will the Minister of COMMERCE be pleased to state :

Exporters

(a) whether he has recently expressed an opinion to the effect that the share of world trade of India will not increase unless official control on exporters are drastically reduced ; and

(b) if so, what effective steps Government propose to take in this direction ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN) : (a) and (b) Government is of the view simplification and deregulation that sholuld be undertaken progressively to increase the tempo of economic activity including exports. Recently, several measures have been taken to simplify export policy and procedure. Bank guarantee for export of ceiling items has been dispensed with to provide substantial procedwal relief to the exporters. Powers have been delegated for the first time to the Regional Office for revalidating the export licences relating to ceiling items. The Constitution, function and the adopted by methodology Export Licensing Committee at Head-